

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/19711/2026 BLAPL/6747/2026	PUTUL @ SOUMYA RANJAN PATTNAIK @ SAUMYARANJAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHURDA MODEL /87 /2026 S.D.J.M.,KHURDA(Khordha) GR/0000182/2026
2	D-BLAPL/19514/2026 BLAPL/6748/2026	AMODA JAGARANGA VS STATE OF ODISHA	PRANAB KUMAR DAS VS	GUDARI /107 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000058/2025
3	D-BLAPL/19713/2026 BLAPL/6749/2026	SANJIT ROUT VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	PURUNAKATAK /22 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000058/2026
4	D-BLAPL/19599/2026 BLAPL/6750/2026	SABYASACHI PRADHAN VS STATE OF ODISHA	RAKESH BEHERA VS	ANGUL TOWN /135 /2026 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000332/2026
5	D-BLAPL/19672/2026 BLAPL/6751/2026	DILLIP DIGAL VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000032/2025
6	D-BLAPL/19604/2026 BLAPL/6752/2026	PALUS KHADIA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SASON /263 /2024 DISTRICT & SESSIONS JUDGE,SAMBALPUR ST/0000075/2025
7	D-BLAPL/13044/2026 BLAPL/6753/2026	MIKUN MOHARANA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARPALLI /30 /2026 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000008/2026
8	D-BLAPL/14064/2026 BLAPL/6754/2026	TIKINATH SUNYANI VS STATE OF ODISHA	ANITA DASH VS	KUTRA /164 /2025 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000078/2025
9	D-BLAPL/19673/2026 BLAPL/6755/2026	MD. ABID VS STATE OF ODISHA	MITHUN DAS VS	SAMBALPUR TOWN /142 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000055/2025
10	D-BLAPL/18300/2026 BLAPL/6756/2026	NIROD MAHANAND VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SASON /171 /2025 A.D.J.,SAMBALPUR(Sambalpur) ST/0000292/2025
11	D-BLAPL/19606/2026 BLAPL/6757/2026	SANJAYA MAHATO @ LALU @ SANJAY KUMAR MAHATO VS STATE OF ODISHA	UMAKANTA BARIK VS	BISRA /10 /2013 AD-HOC A.D.J. (FTSC),ROURKELA(Sundergarh) ST/0000132/2013

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12	D-BLAPL/18424/2026 BLAPL/6758/2026	SURESH KERKETTA VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	HATIBARI /162 /2024 AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000118/2024
13	D-BLAPL/18508/2026 BLAPL/6759/2026	BALIA @ AMIT SETHY VS STATE OF ODISHA	ASHOK DAS VS	HINJILI /142 /2026 J.M.F.C., SERAGARA(Ganjam) GR/0000107/2026
14	D-BLAPL/19675/2026 BLAPL/6760/2026	JINUNGA MALLICK VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000032/2025
15	D-BLAPL/18675/2026 BLAPL/6761/2026	DHANESWAR DAS @ TUNA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	TOMKA /104 /2025 SPECIAL JUDGE (POCSO), JAJPUR(Jajap Spl/0000068/2025
16	D-BLAPL/19646/2026 BLAPL/6762/2026	CHAND NAIK VS STATE OF ODISHA	DHANANJAYA MUND VS	JUNAGARH /255 /2026 J.M.F.C.,JUNAGARH(Kalahandi) CT/0000248/2026
17	D-BLAPL/18805/2026 BLAPL/6763/2026	SHASHANKA JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ /0 J.M.F.C.,JALESWAR(Baleshwar) 2(A)CC/0000179/2026
18	D-BLAPL/19677/2026 BLAPL/6764/2026	RENUKA MALLICK VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000032/2025
19	D-BLAPL/18810/2026 BLAPL/6765/2026	MADHUSUDAN NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /198 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000589/2026
20	D-BLAPL/19652/2026 BLAPL/6766/2026	FIROJ KUMAR MOHANTY @ PHIROJ VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	POLASARA PS /322 /2026 J.M.F.C.,POLSARA(Ganjam) GR/0000320/2026
21	D-BLAPL/18868/2026 BLAPL/6767/2026	BABU SWAIN @ ABHIRAM SWAIN VS STATE OF ODISHA	KHAGESWAR BEHERA VS	KABISURYANAGAR /37 /2026 A.D.J.,KODALA(Ganjam) ST/0000061/2026
22	D-BLAPL/18998/2026 BLAPL/6768/2026	SANJIL PRADHAN VS STATE OF ODISHA	SAMVIT MOHANTY VS	JARAPADA /391 /2023 A.D.J.,ANGUL(Anugul) CT/0000199/2024
23	D-BLAPL/19796/2026	RINKU NAIK	ARUN KUMAR DAS	MOTANGA /206 /2024

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	BLAPL/6769/2026	VS STATE OF ODISHA	VS	DISTRICT & SESSIONS JUDGE,DHENKA CT/0000190/2024
24	D-BLAPL/19654/2026 BLAPL/6770/2026	PRAFULLA KARNA @ PRAFULLA LOHA @ LUHA VS STATE OF ODISHA	TUSARKANTI PRAHARAJ VS	KATARBAGA /20 /2026 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000386/2026
25	D-BLAPL/19032/2026 BLAPL/6771/2026	SOUMYASANKAR CHAKRA @ RAJA VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	EOW,BHUBANESWAR /3 /2025 PRESIDING OFFICER, O.P.I.D. COURT,B. CT/0000004/2025
26	D-BLAPL/19801/2026 BLAPL/6772/2026	ASHIS NAYAK VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	DHANUPALI /489 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000180/2025
27	D-BLAPL/19052/2026 BLAPL/6773/2026	SUBASH CHANDRA MAJHI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NAWAPARA /298 /2025 A.D.J.,NAWAPARA(Nuapada) SA/0000005/2026
28	D-BLAPL/19659/2026 BLAPL/6774/2026	GOBIND MALLICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /41 /2026 J.M.F.C.,MOHANA(Gajapati) GR/0000078/2026
29	D-BLAPL/19087/2026 BLAPL/6775/2026	ALOK @ BISWAJIT NAIK VS STATE OF ODISHA	SANTOSHI BEHERA VS	KAMAKHYANAGAR /162 /2026 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000284/2026
30	D-BLAPL/19813/2026 BLAPL/6776/2026	MUNA @ PRASANTA SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NISCHINTAKOILI /119 /2026 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000209/2026
31	D-BLAPL/19092/2026 BLAPL/6777/2026	BASANTA KUMAR BALA @ BASANT KUMAR BAL VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	MAHANGA /86 /2025 A.D.J.,SALIPUR(Cuttack) ST/0000058/2025
32	D-BLAPL/19093/2026 BLAPL/6778/2026	SAJAN DAS @ BIKRAM DAS VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	MAHANGA /74 /2026 CIVIL JUDGE (JD) CUM JMFC,MAHANGA GR/0000108/2026
33	D-BLAPL/18640/2026 BLAPL/6779/2026	SANTOSH KUMAR MOHANTY @ ANU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHANDAPARA /28 /2025 A.D.J.,NAYAGARH(Nayagarh) ST/0000067/2025
34	D-BLAPL/19662/2026 BLAPL/6780/2026	SRIDHAR NAYAK @ SRIDHARA NAYAK VS	JYOTIRMAYA SAHOO VS	DHARAKOT PS /337 /2023 A.D.J.,ASKA(Ganjam)

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35	D-BLAPL/19114/2026 BLAPL/6781/2026	STATE OF ODISHA JITENDRA KUMAR VS	SANDEEP RAJ PANDA VS	ST/0000028/2024 BARBIL /29 /2026 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada) GR/0000077/2026
36	D-BLAPL/19814/2026 BLAPL/6782/2026	STATE OF ODISHA B.DIMPAL KUMARI VS	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /339 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000037/2026
37	D-BLAPL/19666/2026 BLAPL/6783/2026	STATE OF ODISHA BIKRAM RATH VS	JYOTIRMAYA SAHOO VS	KHURDA MODEL /341 /2026 S.D.J.M.,KHURDA(Khordha) GR/0000752/2026
38	D-BLAPL/19135/2026 BLAPL/6784/2026	STATE OF ODISHA PRADEEP KUMAR BEHERA VS	ANSHUMAN PANDA VS	BASTA /224 /2026 SPECIAL JUDGE (POCSO), BALASORE(Barasore) Spl/0000128/2026
39	D-BLAPL/19185/2026 BLAPL/6785/2026	STATE OF ODISHA DUSMANTA NAIK VS	KULDEEP MOHANTY VS	INDUASTRIAL,NISA /97 /2026 J.M.F.C.,CHHENDIPADA(Anugul) GR/0000337/2026
40	D-BLAPL/19264/2026 BLAPL/6786/2026	STATE OF ODISHA RAMESH CHANDRA PRADHAN VS	ADITI HOTA VS	K.NUAGOAN /84 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000139/2026
41	D-BLAPL/19329/2026 BLAPL/6787/2026	STATE OF ODISHA CHARUBALA DANDASENA VS	ARIJEET MISHRA VS	EOW,BHUBANESWAR /5 /2025 PRESIDING OFFICER, DESIGNATED COURT CT/0000005/2025
42	D-BLAPL/19330/2026 BLAPL/6788/2026	STATE OF ODISHA (EOW) CHARAN MALLICK VS	RABI NARAYAN MOHANTY VS	CHANDANPUR /166 /2025 1ST A.D.J., PURI(Puri) ST/0000024/2025
43	D-BLAPL/17275/2026 BLAPL/6789/2026	STATE OF ODISHA MAHESWAR DAKUA VS	SANTOSH KUMAR MAHANTY VS	// SPECIAL JUDGE,BHANJANAGAR(Ganjam) 2(A)CC/0000012/2025
44	D-BLAPL/19343/2026 BLAPL/6790/2026	STATE OF ODISHA MUKESH KUMAR VS	SK. ZAFARULLA VS	RENGALI /119 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000019/2025
45	D-BLAPL/17280/2026 BLAPL/6791/2026	STATE OF ODISHA SAMBHU SAHU VS	SANTOSH KUMAR MAHANTY VS	// J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOT 2(A)CC/0000170/2026

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46	D-BLAPL/19815/2026 BLAPL/6792/2026	BATI @ NARENDRA DAS VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /328 /2022 A.D.J., SORO(Baleshwar) ST/0000069/2024
47	D-BLAPL/19356/2026 BLAPL/6793/2026	BETA @ PARAMESWAR HEMBRAM VS STATE OF ODISHA	CHIRANJIB ROUT VS	PALLAHARA /26 /2026 A.D.J.,TALCHER(Anugul) CT/0000075/2026
48	D-BLAPL/19148/2026 BLAPL/6794/2026	SACHIN @ SACHIN GOCHHAYAT VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE TOWN /95 /2026 S.D.J.M.,BALASORE(Baleshwar) CT/0000279/2026
49	D-BLAPL/19386/2026 BLAPL/6795/2026	RANJIT @ RANJEET KUMAR PADHIARY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	RANPUR /174 /2026 J.M.F.C.,RANPUR(Nayagarh) GR/0000276/2026
50	D-BLAPL/19394/2026 BLAPL/6796/2026	RANJAN KUMAR JOSHI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	KHARIAR /43 /2026 ADDL. DIST. AND SESSIONS JUDGE,KHURDA ST/0000008/2026
51	D-BLAPL/19816/2026 BLAPL/6797/2026	DULA @ SUSHANTA KUMAR BEHERA @ SUSANTA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NACHUNI /169 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000089/2026
52	D-BLAPL/19442/2026 BLAPL/6798/2026	SURESH KUMAR @ SONU VS STATE OF ODISHA	MANGU NANDY VS	MUDULIPODA /39 /2026 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000084/2026
53	D-BLAPL/19428/2026 BLAPL/6799/2026	SUBASH CHANDRA RAUL @ RAULO VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000591/2026
54	D-BLAPL/18848/2026 BLAPL/6800/2026	RABI @ RABINDRA MUDULI VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	KHURDA MODEL /400 /2022 2ND A.D.J.,KHURDA(Khordha) ST/0000060/2023
55	D-BLAPL/19680/2026 BLAPL/6801/2026	RAJA BEHERA VS STATE OF ODISHA	BISWAPRAKASH MOHAPATRA VS	BANARAPAL /382 /2025 A.D.J.,ANGUL(Anugul) Spl/0000022/2025
56	D-BLAPL/19817/2026 BLAPL/6802/2026	BATI @ NARENDRA DAS VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /352 /2023 A.D.J., SORO(Baleshwar) ST/0000066/2024
57	D-BLAPL/19611/2026	SURYANARAYAN MALLIK @ SURJYAMANI MALIK	RAMESH CHANDRA MAHARANA	KUAKHIA /29 /2026

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	BLAPL/6803/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000052/2026
58	D-BLAPL/19681/2026 BLAPL/6804/2026	SUNIL HANS VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	/ /0 SPECIAL JUDGE,SONEPUR(Sonepur) SPL. 2(a)C.C./0000018/2024
59	D-BLAPL/19682/2026 BLAPL/6805/2026	DIBAKAR KANHOR VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /200 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000161/2026
60	D-BLAPL/19818/2026 BLAPL/6806/2026	NITESH HOMECHAND ZANZAD VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000024/2026
61	D-BLAPL/19617/2026 BLAPL/6807/2026	BIRANCHI BINDHANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BARIPADA TOWN /526 /2025 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000050/2025
62	D-BLAPL/19820/2026 BLAPL/6808/2026	KASINATH SWAIN VS STATE OF ODISHA	ABESH KAMAL VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000060/2025
63	D-BLAPL/19626/2026 BLAPL/6809/2026	VANTHALA RAMAKRISHNA @ V. RAMAKRISHNA VS STATE OF ODISHA	MANGU NANDY VS	PAPERMETLA P.S. /30 /2026 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000134/2026
64	D-BLAPL/19546/2026 BLAPL/6810/2026	KAIBALYA PRASAD MALIK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	NISCHINTAKOILI /209 /2026 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000343/2026
65	D-BLAPL/19726/2026 BLAPL/6811/2026	JAY KISHAN MEHRA VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /28 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000093/2026
66	D-BLAPL/19733/2026 BLAPL/6812/2026	NILAMANI OJHA @ NILU VS STATE OF ODISHA	SATYABAN SAHOO VS	BHANDARIPOKHARI /60 /2026 SPECIAL JUDGE,BHADRAK(Bhadrak) Spl/0000043/2026
67	D-BLAPL/19742/2026 BLAPL/6813/2026	SACHIN SHUKLA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHULBANI SADAR /123 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000113/2026
68	D-BLAPL/19821/2026 BLAPL/6814/2026	RUPAN MANDAL VS	BASANTA KUMAR DAS VS	R.UDAYAGIRI /17 /2006 A.D.J.,PARALAKHEMUNDI(Gajapati)

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69	D-BLAPL/19743/2026 BLAPL/6815/2026	STATE OF ODISHA AJIT LIMA VS	JUGALA KISHORE PANDA VS	ST/0000011/2024 SPL.TASK FORCE /2 /2022 ADDL. DISTRICT JUDGE (L.R. AND L.T. TR/0000043/2022
70	D-BLAPL/19429/2026 BLAPL/6816/2026	STATE OF ODISHA ADITYA NAIK VS	BAISHNAB CHARAN PATRA VS	JARAPADA /195 /2025 A.D.J.,ANGUL(Anugul) CT/0000496/2025
71	D-BLAPL/19431/2026 BLAPL/6817/2026	STATE OF ODISHA ANDRIYA SABAR VS	DEVASHIS PANDA VS	PUTASINGH /53 /2024 A.D.J., GUNUPUR(Rayagada) CT/0000008/2025
72	D-BLAPL/19746/2026 BLAPL/6818/2026	STATE OF ODISHA SUDAM BAG @ BAGH VS	JUGALA KISHORE PANDA VS	BARGARH /170 /2025 A.D.J.,BARGARH(Bargarh) Spl/0000019/2025
73	D-BLAPL/19822/2026 BLAPL/6819/2026	STATE OF ODISHA CHHUTA @ INDRAJEET @ INDRAJIT MEHER VS	SK. ZAFARULLA VS	PADAMPUR /192 /2023 A.D.J.,PADAMPUR(Bargarh) Spl/0000057/2023
74	D-BLAPL/19474/2026 BLAPL/6820/2026	STATE OF ODISHA PRATAP PATRA @ KALIA PATRA VS	SEKH ZAKIR HUSSAIN VS	BHUBAN /240 /2026 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000232/2026
75	D-BLAPL/19477/2026 BLAPL/6821/2026	STATE OF ODISHA ASWINI PATRA @ ASWIN PATRA VS	SEKH ZAKIR HUSSAIN VS	BHUBAN /240 /2026 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000232/2026
76	D-CMP/28112/2026 CMP/1077/2026	STATE OF ODISHA PARBATI SATPATHY VS	SATYA RANJAN MOHAPATRA VS	// ADDL. CIVIL JUDGE (SD),PURI(Puri) CS/0000379/2011
77	D-CMP/22488/2026 CMP/1078/2026	RABINDRA KUMAR PATRA GOURANGA CHARAN NANDA VS	BHASKAR CHANDRA PANDA VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendrapara) CS/0000623/2021
78	D-CMP/29771/2026 CMP/1079/2026	GOBINDA CHANDRA RATH DEBENDRA NATH MAHANA VS	BASUDEV PUJARI VS	// DISTRICT & SESSIONS JUDGE,BHADRAKAL IA/0000042/2026
79	D-CMP/23732/2026 CMP/1080/2026	SK. ABDUL KADAR M/S. RANA PROJECTS INTERNATIONAL LIMITED, RAIPUR VS	SOURAV SUMAN BHUYAN VS	// ADDL.CIVIL JUDGE (SD),CUTTACK(Cuttack) CS/0000140/2006
		M/S. AARTI STEELS LTD. (STEEL AND POWER), CUTTACK		

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80	D-CMP/24024/2026 CMP/1081/2026	UMESH MOHANTA VS BASANTI MOHANTA	ABHILASH MISHRA VS	// CIVIL JUDGE (SD),RAIRANGAPUR(Maynabadi) CS/0000007/2014
81	D-CMP/28226/2026 CMP/1082/2026	SHREE BAIDEI THAKURANI, REPRESENTED BY KRUSHNA CHANDRA SAHOO, PURI VS SHREE BAIDEI THAKURANI, REPRESENTED BY BIJAY KUMAR PATRA, PURI	RABINDRA KUMAR SAHOO VS	// CIVIL JUDGE (SD),NIMAPARA(Puri) CS/0000258/2018
82	D-CMP/28870/2026 CMP/1083/2026	ABHAY CHARAN GADANAYAK VS BULA NAYAK	SANDEEP RATH VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANESHWAR CS/0001020/2009
83	D-CONTC/21736/2026 CONTC/3662/2026	GOBARDHAN SWAIN VS DR. N.THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //
84	D-CONTC/22480/2026 CONTC/3663/2026	ANIRUDDHA PUROHIT VS PARMESWAR FUNKWAL, G.M., EAST COAST RAILWAY, KHORDHA	ADV. VS	// 0 //
85	D-CONTC/23096/2026 CONTC/3664/2026	SATYANARAYAN NAHAK VS ER.BICHITRA KUMAR SAMAL, M.D., ODISHA LIFT IRRIGATION CORP. LTD.,KHURDA	ADV. VS	// 0 //
86	D-CONTC/24325/2026 CONTC/3665/2026	RANJEET KUMAR PRADHAN VS ASWATHY S., IAS	SUBHASREE MOHANTY VS	// 0 //
87	D-CONTC/24326/2026 CONTC/3666/2026	CHUMKI DASH VS BIBHUTI BHUSAN NAYAK, IAS	ADV. VS	// 0 //
88	D-CONTC/24722/2026 CONTC/3667/2026	RASHMITA RANI NAYAK VS DR.DOLAMANI PRADHAN,CHIEF DIST MEDICAL AND PUBLIC HEALTH OFFICER, MALKANGIRI	ADV. VS	// 0 //
89	D-CONTC/24727/2026 CONTC/3668/2026	UJJWAL CHANDRA NAIK VS DR.DOLAMANI PRADHAN,CHIEF DIST MEDICAL AND PUBLIC HEALTH OFFICER, MALKANGIRI	ADV. VS	// 0 //
90	D-CONTC/25630/2026 CONTC/3669/2026	NRUSINGH PRASAD DASH VS YAMINI SARANGI, IAS	ADV. VS	// 0 //
91	D-CONTC/25633/2026	PRADEEP KUMAR DASH	ADV.	//

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	CONTC/3670/2026	VS YAMINI SARANGI, IAS	VS	0 //
92	D-CONTC/25694/2026 CONTC/3671/2026	MAHESWAR SAMAL VS DR.PRADIP KUMAR HOTA,DIRECTOR, PUBLIC HEALTH, ODISHA	ADV. VS	// 0 //
93	D-CONTC/26003/2026 CONTC/3672/2026	ARJUNA NAIK VS DR.N.THIRUMALA NAIK, COMM CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR, KHORDHA	ADV. VS	// 0 //
94	D-CONTC/26235/2026 CONTC/3673/2026	NAGESWAR RAO PATNAIK VS DR.PRADIP KUMAR HOTA,DIRECTOR, PUBLIC HEALTH, ODISHA	ADV. VS	// 0 //
95	D-CONTC/26241/2026 CONTC/3674/2026	BANSIDHAR BARIK VS DR.PRADIP KUMAR HOTA,DIRECTOR, PUBLIC HEALTH, ODISHA	ADV. VS	// 0 //
96	D-CONTC/26749/2026 CONTC/3675/2026	SEBASHISH NAYAK VS BIBHUTI BHUSAN DASH (I/C),ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA	ADV. VS	// 0 //
97	D-CONTC/27302/2026 CONTC/3676/2026	BHAGABATI PADHAN VS BIBHUTI BHUSAN NAYAK, IAS	ADV. VS	// 0 //
98	D-CONTC/27308/2026 CONTC/3677/2026	DILLIP KUMAR BHANJA VS BIBHUTI BHUSAN NAYAK, IAS	ADV. VS	// 0 //
99	D-CONTC/27396/2026 CONTC/3678/2026	DHURBA CHARAN SAHOO VS MANAS KUMAR TRIPATHY, TAHASILDAR, DARPAN	ADV. VS	// 0 //
100	D-CONTC/27557/2026 CONTC/3679/2026	SURENDRA KUMAR ROUT VS JAYANTA KUMAR JAYSINGH, TAHASILDAR, BHUBANESWAR	ADV. VS	// 0 //
101	D-CONTC/27776/2026 CONTC/3680/2026	LADU KISHORE MAHAPATRA VS SHUBHAM SAXENA, IAS	ADV. VS	// 0 //
102	D-CONTC/27780/2026 CONTC/3681/2026	KULAMANI BARAL VS	ADV. VS	// 0

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103	D-CONTC/28049/2026 CONTC/3682/2026	AUROBINDA PADHI, IAS BHUBANESWARI MOHAPATRA VS USHA PADHI, IAS	PRASANTA KUMAR JENA VS	// // 0 //
104	D-CONTC/29565/2026 CONTC/3683/2026	SUMATEE PRADHAN VS ANU GARG, I.A.S.	ADV. VS	// 0 //
105	D-CONTC/29755/2026 CONTC/3684/2026	LOKANATH RATH VS ANIMA SAHU, BRANCH HEAD, INDIAN OVERSEAS BANK, SONEPUR	ADV VS	// 0 //
106	D-CONTC/28028/2026 CONTC/3685/2026	DEEPTI MAYEE BADAJENA VS USHA PADHI, IAS	PRASANTA KUMAR JENA VS	// 0 //
107	D-CONTC/23759/2026 CONTC/3686/2026	ANJANA DASH VS DR. SHAKTI PRAKASH MISHRA, DIRECTOR, FAMILY WELFARE, BHUBANESWAR	ADV. VS	// 0 //
108	D-CONTC/23775/2026 CONTC/3687/2026	HIMANSHU SHEKHAR SANBARSA VS DR. N TIRUMALA NAIK, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	ADV VS	// 0 //
109	D-CONTC/23788/2026 CONTC/3688/2026	UMAKANTA BISWAL VS HEMANTA KUMAR SHARMA, COMM. CUM PRINCIPAL SEC., HOME, GOVT. OF ORISSA	RAGHUNATH BISWAL VS	// 0 //
110	D-CONTC/23791/2026 CONTC/3689/2026	AJIT KUMAR KHUNTIA VS GYANENDRA PRATAP SINGH, DIRECTOR GENERAL, CRPF DIRECTORATE	ADV VS	// 0 //
111	D-CONTC/23792/2026 CONTC/3690/2026	LOKANATH PATRA VS PABITRA MOHAN BARIK, O.E.S., DISTRICT EDUCATION OFFICER, KENDRAPARA	ASHIS KUMAR RAY VS	// 0 //
112	D-CONTC/27783/2026 CONTC/3691/2026	DEEPAK KUMAR PANIGRAHI VS HEMA KANTA SAY, IAS, COLLECTOR AND DISTRICT MAGISTRATE, MAYURBHANJ	ADV VS	// 0 //
113	D-CONTC/23341/2026 CONTC/3692/2026	PUNI DEI VS DR. SHAKTI PRAKASH MISHRA, DIRECTOR, FAMILY WELFARE, BHUBANESWAR	ADV. VS	// 0 //

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114	D-CONTC/23410/2026 CONTC/3693/2026	PARBATI DAS VS DR.SHAKTI PRAKASH MISHRA, DIRECTOR, FAMILY WELFARE, BHUBANESWAR	ADV. VS	// 0 //
115	D-CONTC/23517/2026 CONTC/3694/2026	ARJUN KUMAR MOHANTY VS PUNYA SALILA SRIVASTAVA, IAS	ADV. VS	// 0 //
116	D-CONTC/23490/2026 CONTC/3695/2026	SOUBHAGYA LAXMI PRUSTY VS DIGANTA ROUTRAY, SUPERINTENDENT OF SANSKRIT STUDIES ,ODISHA	ADV VS	// 0 //
117	D-CONTC/23519/2026 CONTC/3696/2026	RABINDRA KUMAR MAHARANA VS PUNYA SALILA SRIVASTAVA, IAS	ADV. VS	// 0 //
118	D-CONTC/23504/2026 CONTC/3697/2026	BIJAYA MIHIR OJHA VS PUNYA SALILA SRIVASTAVA, IAS	ADV. VS	// 0 //
119	D-CONTC/23531/2026 CONTC/3698/2026	ASHOK KUMAR BEHERA VS PUNYA SALILA SRIVASTAVA, IAS	ADV. VS	// 0 //
120	D-CONTC/23698/2026 CONTC/3699/2026	JAGANNATH MOHANTY VS DR.GITANJALI RATHA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, CUTTACK	ADV. VS	// 0 //
121	D-CRLA/19809/2026 CRLA/554/2026	PADAN MALIK@PADMANABHA MALIK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	BINJHARPUR /314 /1997 A.D.J.,JAJPUR(Jajapur) ST/0000522/1998
122	D-CRLA/16307/2026 CRLA/555/2026	BAPUN SINGH@GUNIA BABA VS STATE OF ODISHA	NIRANJAN LENKA VS	KHUNTA /177 /2025 A.D.J.,UDALA(Mayurbhanj) ST/0000239/2025
123	D-CRLA/12135/2026 CRLA/556/2026	M/S.ORISSA STEVEDORES LTD.,CUTTACK VS DEPUTY DIRECTOR,DIRECTORATE OF ENFORCEMENT, BHUBANESWAR ZONAL OFFICE	SIDHARTHA MISHRA VS	//0 0 //
124	D-CRLA/12137/2026 CRLA/557/2026	M/S.MAHIMANANDA MISHRA VS DEPUTY DIRECTOR,DIRECTORATE OF ENFORCEMENT, BHUBANESWAR	SIDHARTHA MISHRA VS	//0 0 //
125	D-CRLA/18527/2026	ARPITA DAS	DEVASHIS PANDA	ED, BHUBANESWAR /32 /2020

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	CRLA/558/2026	VS THE DIRECTOR, ENFORCEMENT DIRECTORATE	VS	() //
126	D-CRLA/18530/2026 CRLA/559/2026	ANKITA DAS VS THE DIRECTOR, ENFORCEMENT DIRECTORATE	DEVASHIS PANDA VS	ED, BHUBANESWAR /32 /2020 () //
127	D-CRLMC/14584/2026 CRLMC/2126/2026	JAYALAL BEHERA VS STATE OF ODISHA	BYOMOKESH SAHOO VS	AINTHAPALI /280 /2022 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0001970/2022
128	D-CRLMC/19373/2026 CRLMC/2127/2026	SAMPEET MAHANTY VS STATE OF ODISHA	LINGARAJ SARANGI VS	NAYAGARH /118 /2015 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000322/2015
129	D-CRLMC/19439/2026 CRLMC/2128/2026	SUBASH NAYAK VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	CHAULIAGANJA /436 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000130/2025
130	D-CRLMC/19526/2026 CRLMC/2129/2026	SANJAYA ARISAL VS STATE OF ODISHA	GOPINATH MISHRA VS	KHURDA SADAR /75 /2010 S.D.J.M.,KHURDA(Khordha) GR/0000789/2010
131	D-CRLMC/19405/2026 CRLMC/2130/2026	SAMIR DAS VS STATE OF ODISHA	SUSAMPAD HOTA VS	CHOUDWAR /376 /2020 DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000043/2025
132	D-CRLMC/17740/2026 CRLMC/2131/2026	P. JAGADISH RAO VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JEYPORE MAHILA /70 /2022 AD-HOC A.D.J.(FTSC),JEYPORE(Koraput) CT/0000018/2025
133	D-CRLMC/18793/2026 CRLMC/2132/2026	DEBASISH@DEBASHISH PANDA VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR TOWN /522 /2025 S.D.J.M.,JAJPUR(Jajapur) CT/0002586/2025
134	D-CRLMP/18368/2026 CRLMP/828/2026	BIDYUT PRAVA MALLICK VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	/ /0 () //
135	D-CRLMP/19831/2026 CRLMP/829/2026	MANMOHAN JENA VS STATE OF ODISHA	GHANASHYAM DASH VS	/ / () //
136	D-CRLMP/7549/2026 CRLMP/830/2026	SWARNALATA ROUT VS	ALOK KUMAR MOHAPATRA VS	/ /0 ()

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137	D-CRLMP/11085/2026 CRLMP/831/2026	STATE OF ODISHA SATRUGHANA BEHERA VS	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// / /0 ()
138	D-CRLMP/10444/2026 CRLMP/832/2026	STATE OF ODISHA COMPLAINANT VS	ACHYUTANANDA PATTANAIAK VS	// /29 /2026 ()
139	D-CRLMP/19376/2026 CRLMP/833/2026	STATE OF ODISHA DIVYAJYOTI NAYAK VS	SIDHANT DWIBEDI VS	// / / ()
140	D-CRLREV/18964/2026 CRLREV/452/2026	STATE OF ODISHA KOTA RAVI KUMAR@K.RAVI KUMAR VS	SUBHRAJEET JENA VS	// KHURDA SADAR /150 /2026 S.D.J.M.,KHURDA(Khordha) CRMC/0000090/2026
141	D-CRLREV/19943/2026 CRLREV/453/2026	STATE OF ODISHA B.LAXMAN PRADHAN VS	DEVASHIS PANDA VS	RAMBHA (KHALLIKOTE) /651 /2025 A.D.J.,KHALLIKOTE(Ganjam) ST/0000153/2025
142	D-FAO/29395/2026 FAO/788/2026	STATE OF ODISHA ANJAN KUMAR PANI VS	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000744/2017
143	D-FAO/27382/2026 FAO/789/2026	STATE OF ODISHA SUDAM CHARAN NAIK VS	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000610/2012
144	D-FAO/29098/2026 FAO/790/2026	STATE OF ODISHA THE SENIOR MANAGER, M/S. INDUSIND GENERAL INSURANCE COMPANY LIMITED VS	CHIDANAN SWAR VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000044/2024
145	D-FAO/29567/2026 FAO/791/2026	PRASANTA KUMAR BALA MADHUSUDAN RATH VS	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000763/2016
146	D-FAO/29562/2026 FAO/792/2026	STATE OF ODISHA NILAMBAR SAHU VS	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000810/2016
147	D-FAO/29568/2026 FAO/793/2026	STATE OF ODISHA BISWANATH PADHI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001218/2016

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148	D-FAO/29570/2026 FAO/794/2026	M.C. OF GOPINATH HINGULA BIDYAPITHA , JAJPUR VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,,BHUBA Gia/0000778/2017
149	D-MACA/27724/2026 MACA/626/2026	PURABI MOHANTY VS TAPAS RANJAN MALLICK	KAPILA CHARAN NAYAK VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000256/2021
150	D-MACA/28845/2026 MACA/627/2026	M/S. TAHERA MOTORS VS MAMATA MEHER	UMA CHARAN MISHRA VS	// 1ST M.A.C.T., JHARSUGUDA(Jharsuguda) Mac/0000044/2021
151	D-MATA/25400/2026 MATA/222/2026	UPENDRA KUMAR MOHAPATRA VS SARITA MOHAPATRA	PRASANNA KUMAR BHUYAN VS	// JUDGE, FAMILY COURT, DHENKANAL Crp/0000229/2024
152	D-MATA/28864/2026 MATA/223/2026	BISWANATH PATRA VS SUDIPTA MOHAPATRA	MANAS KUMAR CHAND VS	// JUDGE,FAMILY COURT,JAGATSINGPUR CP/0000220/2024
153	D-MATA/28454/2026 MATA/224/2026	NIRMAL CHANDRA BARIK VS SANGEETA BARIK	SATYA PRAKASH SATAPATHY VS	// JUDGE FAMILY COURT,ROURKELA(Su CP/0000111/2022
154	D-RPFAM/27486/2026 RPFAM/170/2026	PRATAP GANTA @ PRATAP CH GANTA VS JHINIMA NAYAK	SOUBHAGYA KUMAR DASH VS	// JUDGE FAMILY COURT AT PARALAKH Crp/0000007/2025
155	D-RPFAM/29408/2026 RPFAM/171/2026	RATIKANTA PANDA VS ANUPAMA PANDA @ SATPATHY	KALPATARU MISHRA VS	// JUDGE FAMILY COURT, KENDRAPARA Crp/0000130/2021
156	D-RPFAM/24829/2026 RPFAM/172/2026	MUNU ROHIDAS VS RUKMANI ROHIDAS	SANJEEV UDGATA VS	// JUDGE, FAMILY COURT, JHARSGUDA(Q CMC/0000039/2024
157	D-RSA/26589/2026 RSA/325/2026	BYOMAKESH TRIPATHY VS KAILASH CHANDRA TRIPATHY	ABHIRAM SWAIN VS	// A.D.J.,SALIPUR(Cuttack) RFA/0000060/2011
158	D-SAO/29157/2026 SAO/21/2026	JITENDRA KUMAR SAHOO VS DAYANIDHI NAG	GOPINATH MISHRA (SR.ADV.) VS	// A.D.J.,ATHAGARH(Cuttack) RFA/0000005/2024
159	D-TRPCRL/18556/2026	MADHUSMITA DHIR	SUJATA BALIARSINGH	//0

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	TRPCRL/53/2026	VS BIREN KUMAR SAMAL	VS	J.M.F.C,REAMAL(Debagarh) CMC/0000010/2025
160	D-WA/27177/2026 WA/896/2026	THE URBAN CO-OPERATIVE BANK LTD., CUTTACK VS REGISTRAR,CO-OPERATIVE SOCIETIES,BHUBANESWAR	SUDARSHAN NANDA VS	// 0 //
161	D-WA/25955/2026 WA/897/2026	DR. RAMESH CHANDRA BEHERA VS STATE OF ODISHA	CHANDI PRASAD SAHANI VS	// 0 //
162	D-WA/24886/2026 WA/898/2026	STATE OF ODISHA VS PRADIPTA KUMAR DASH	SASWAT DAS,A.G.A VS	// 0 //
163	D-WA/26362/2026 WA/899/2026	STATE OF ODISHA VS BASANTI SAHOO	DEBASHIS TRIPATHY,A.G.A VS	// 0 //
164	D-WA/26363/2026 WA/900/2026	STATE OF ODISHA VS SANJEEBA KUMAR SWAIN	SAROJ KUMAR JEE,A.G.A VS	// 0 //
165	D-WA/26365/2026 WA/901/2026	CHIEF SECRETARY TO GOVERNMENT , GOVERNMENT OF ODISHA VS BENUDHAR SAHOO	DEBASISH TRIPATHY,A.G.A VS	// 0 //
166	D-WA/27017/2026 WA/902/2026	STATE OF ODISHA VS RABINARAYAN MOHAPATRA	DEBASHIS TRIPATHY,A.G.A VS	// 0 //
167	D-WA/27019/2026 WA/903/2026	STATE OF ODISHA VS PRATAP KUMAR BEHERA	DEBASHIS TRIPATHY,A.G.A VS	// 0 //
168	D-WA/27021/2026 WA/904/2026	STATE OF ODISHA VS KRUSHNA CHANDRA BEHERA	DEBASHIS TRIPATHY,A.G.A VS	// 0 //
169	D-WA/27023/2026 WA/905/2026	STATE OF ODISHA VS NIRANJAN MISHRA	DEBASHIS TRIPATHY,A.G.A VS	// 0 //
170	D-WP(C)/28392/2026 WP(C)/20445/2026	SIVASIS MOHANTY VS	AMITAV TRIPATHY VS	// 0

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171	D-WP(C)/27553/2026 WP(C)/20446/2026	REGISTER GENERAL (ADMN), ODISHA HIGH COURT, CUTTACK MADHUMITA BHADRA VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// // 0 //
172	D-WP(C)/27539/2026 WP(C)/20447/2026	NIKHIL KUMAR JENA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
173	D-WP(C)/29627/2026 WP(C)/20448/2026	ANJALI BISWAL VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //
174	D-WP(C)/27533/2026 WP(C)/20449/2026	PRATAP CHANDRA MALLIK VS UNION OF INDIA	SADASIVA PATRA (1) VS	// 0 //
175	D-WP(C)/16474/2026 WP(C)/20450/2026	M/S.MY MOBINET DOT IN, SAI COMPLEX, GANJAM VS STATE OF ODISHA	PADMALAYA MOHAPATRA VS	// 0 //
176	D-WP(C)/27858/2026 WP(C)/20451/2026	THOMAS BADRA VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	// 0 //
177	D-WP(C)/29148/2026 WP(C)/20452/2026	JITENDRA NAYAK VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
178	D-WP(C)/29055/2026 WP(C)/20453/2026	JAYANTA MOHANTY VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
179	D-WP(C)/29626/2026 WP(C)/20454/2026	MANAGING COMMITTEE OF CHANDRAMOHAN HIGH SCHOOL,, DIGHI, MAYURBHANS VS STATE OF ODISHA	SUPRITI KAR VS	// 0 //
180	D-WP(C)/24020/2026 WP(C)/20455/2026	JAYANTI SHIAL VS STATE OF ODISHA	RAICHARAN MOHAPATRA VS	// 0 //
181	D-WP(C)/29128/2026 WP(C)/20456/2026	ASHOK KUMAR BAG VS STATE OF ODISHA	NIHAL RATH VS	// 0 //

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182	D-WP(C)/27891/2026 WP(C)/20457/2026	MALATI MOHANTA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
183	D-WP(C)/29206/2026 WP(C)/20458/2026	DHRUBA CHARAN KABI VS STATE OF ODISHA	SATYABRATA DASH VS	// 0 //
184	D-WP(C)/29132/2026 WP(C)/20459/2026	PUSPANJALI SAHOO VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
185	D-WP(C)/24040/2026 WP(C)/20460/2026	GOBINDA CHANDRA BEHERA VS STATE OF ODISHA	RAICHARAN MOHAPATRA VS	// 0 //
186	D-WP(C)/27892/2026 WP(C)/20461/2026	SOUMYA MOHANTY VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
187	D-WP(C)/29167/2026 WP(C)/20462/2026	BINAYA KUMAR NAYAK VS STATE OF ODISHA	SUPRITI KAR VS	// 0 //
188	D-WP(C)/29227/2026 WP(C)/20463/2026	BHARATI NAIK VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
189	D-WP(C)/24048/2026 WP(C)/20464/2026	NARENDRA MOHANTY VS STATE OF ODISHA	RAICHARAN MOHAPATRA VS	// 0 //
190	D-WP(C)/29625/2026 WP(C)/20465/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, PARALSINGA, KALAHANDI VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //
191	D-WP(C)/27983/2026 WP(C)/20466/2026	NARESH KUMAR NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
192	D-WP(C)/29117/2026 WP(C)/20467/2026	BIBEKANANDA SAHOO VS THE AUTHORIZED OFFICER, BANK OF MAHARASHTRA, ZONAL OFFICE, BHUBANESWAR	BIBHUTI BHUSAN SWAIN VS	// 0 //
193	D-WP(C)/25078/2026	JYOTIN KUMAR SAHOO	SOUMYA RANJAN MOHANTY	//

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	WP(C)/20468/2026	VS UNION OF INDIA	VS	0 //
194	D-WP(C)/29240/2026	PRADIPTA KUMAR PATNAIK	NIRANJAN NAYAK	//
	WP(C)/20469/2026	VS STATE OF ODISHA	VS	0 //
195	D-WP(C)/27991/2026	BISWAJITA SETHI	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/20470/2026	VS STATE OF ODISHA	VS	0 //
196	D-WP(C)/28574/2026	MANAGING COMMITTEE OF JAGMOHAN HIGH SCHOOL, KHURDA	SUPRITI KAR	//
	WP(C)/20471/2026	VS STATE OF ODISHA	VS	0 //
197	D-WP(C)/29507/2026	MAHENDRA KUMAR PADHI	KUNAL KUMAR SWAIN	//
	WP(C)/20472/2026	VS STATE OF ODISHA	VS	0 //
198	D-WP(C)/29318/2026	M/S TILOTTAMA AGENCY, BALASORE	BHABANI PRASAD MOHANTY	//
	WP(C)/20473/2026	VS THE ASSISTANT COMMISSIONER OF STATE TAX, BALASORE CIRCLE, BALASORE	VS	0 //
199	D-WP(C)/29130/2026	M/S HOTEL MOTI PRIVATE LIMITED	BAIBASWATA PANIGRAHI	//
	WP(C)/20474/2026	VS THE PERMANENT LOK ADALAT (PUS), GANJAM	VS	0 //
200	D-WP(C)/29348/2026	GIRISH KUMAR MOHANTY	SURENDRA KUMAR SAHOO	//
	WP(C)/20475/2026	VS STATE OF ODISHA	VS	0 //
201	D-WP(C)/25187/2026	ANASUYA POLEI	MANOJ VERMA	//
	WP(C)/20476/2026	VS BANDHAN BANK LTD., JHARSUGUDA	VS	0 //
202	D-WP(C)/29156/2026	BAIDYANATH BEHERA	PRADEEP KUMAR MAHAPATRA	//
	WP(C)/20477/2026	VS STATE OF ODISHA	VS	0 //
203	D-WP(C)/28104/2026	RAJ KISHORE PRADHAN	TRIBIKRAM MAHAPATRA	//
	WP(C)/20478/2026	VS STATE OF ODISHA	VS	0 //
204	D-WP(C)/28585/2026	MANAGING COMMITTEE OF TORADANALI HIGH SCHOOL, DHENKANAL	SUPRITI KAR	//
	WP(C)/20479/2026	VS	VS	0

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205	D-WP(C)/26281/2026 WP(C)/20480/2026	STATE OF ODISHA SUSANTA NAYAK VS	RABINDRA NATH PRUSTY VS	// // 0
206	D-WP(C)/29434/2026 WP(C)/20481/2026	STATE OF ODISHA PRABHANJAN MAHAPATRA VS	MANAS ANKIT BOHIDAR VS	// // 0
207	D-WP(C)/27784/2026 WP(C)/20482/2026	THE COMMISSIONER OF CT AND GST, ODISHA, CUTTACK RABI NARAYAN DAS VS	SHASHANKA SHEKHAR PATRA VS	// // 0
208	D-WP(C)/29454/2026 WP(C)/20483/2026	STATE OF ODISHA MAA AMBIKA SHG GROUP, NAYAGARH VS	AMITAV TRIPATHY VS	// // 0
209	D-WP(C)/27651/2026 WP(C)/20484/2026	STATE OF ODISHA KARUNAKAR GARADIA VS	SONTOSH KUMAR MAHANTY VS	// // 0
210	D-WP(C)/28172/2026 WP(C)/20485/2026	STATE OF ODISHA MOHAMMED FIROZUDDIN VS	ALOK KUMAR MOHAPATRA VS	// // 0
211	D-WP(C)/28914/2026 WP(C)/20486/2026	STATE OF ODISHA SK.SADAB MOHAMMED VS	ABINASH ROUTRAY VS	// // 0
212	D-WP(C)/27902/2026 WP(C)/20487/2026	STATE OF ODISHA DR.NAMITA MOHANTY VS	NIHAL RATH VS	// // 0
213	D-WP(C)/29606/2026 WP(C)/20488/2026	STATE OF ODISHA SANJAYA KUMAR MAJHI VS	ARJUNA CHARANA BEHERA VS	// // 0
214	D-WP(C)/29469/2026 WP(C)/20489/2026	STATE OF ODISHA SAKTIKANTA NAYAK VS	GYANA RANJAN SETHI VS	// // 0
215	D-WP(C)/27038/2026 WP(C)/20490/2026	STATE OF ODISHA HEMANTA KUMAR PANDA VS	PRASANTA KUMAR JOSHI VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/27979/2026 WP(C)/20491/2026	SUKANTA KUMAR SWAIN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
217	D-WP(C)/28822/2026 WP(C)/20492/2026	RAJESH TARA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
218	D-WP(C)/29517/2026 WP(C)/20493/2026	ANANDA CHANDRA GUPTA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
219	D-WP(C)/28626/2026 WP(C)/20494/2026	KRUSHNA CHARAN NAYAK VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
220	D-WP(C)/27484/2026 WP(C)/20495/2026	PUSKAR BHUYAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
221	D-WP(C)/29490/2026 WP(C)/20496/2026	SACHIDANANDA PATRO VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
222	D-WP(C)/28830/2026 WP(C)/20497/2026	MANMOHAN BEHERA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
223	D-WP(C)/29486/2026 WP(C)/20498/2026	PRABINA BEHERA VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
224	D-WP(C)/27500/2026 WP(C)/20499/2026	JANA SMALL FINANCE BANK LIMITED, CUTTACK VS THE STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
225	D-WP(C)/28308/2026 WP(C)/20500/2026	ABHAYA KUMAR MINZ VS STATE OF ODISHA	ASIS MOHANTY VS	// 0 //
226	D-WP(C)/28320/2026 WP(C)/20501/2026	ASKA CENTRAL MULTIPURPOSE CO-OPERATIVE SOCIETY LTD. GANJAM VS BERHAMPUR MUNICIPAL CORPORATION, GANJAM	HARMOHAN DHAL VS	// 0 //
227	D-WP(C)/28590/2026	PABITRA PANDEY	ABHAYA KUMAR PARIDA	//

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	WP(C)/20502/2026	VS	VS	0
		RAJESWARI @ BABY PANDEY		//
228	D-WP(C)/28764/2026	BHAGABAN KHUNTIA	SANTOSH KUMAR MAHANTY	//
	WP(C)/20503/2026	VS	VS	0
		STATE OF ODISHA		//
229	D-WP(C)/28718/2026	MANAGING COMMITTEE OF SITALABASA UP SCHOOL, DHENKANAL	JAYASHREE BISWAL	//
	WP(C)/20504/2026	VS	VS	0
		STATE OF ODISHA		//
230	D-WP(C)/28337/2026	PADMAN SAHU	SURENDRA KUMAR GARTIA	//
	WP(C)/20505/2026	VS	VS	0
		STATE OF ODISHA		//
231	D-WP(C)/28753/2026	MANAGING COMMITTEE OF ANCHALIKA UP SCHOOL, DHENKANAL	JAYASHREE BISWAL	//
	WP(C)/20506/2026	VS	VS	0
		STATE OF ODISHA		//
232	D-WP(C)/28795/2026	RAMAKANTA NAYAK	DILLIP KUMAR SAHOO	//
	WP(C)/20507/2026	VS	VS	0
		STATE OF ODISHA		//
233	D-WP(C)/28578/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, HALADIPADA	SUPRITI KAR	//
	WP(C)/20508/2026	VS	VS	0
		STATE OF ODISHA		//
234	D-WP(C)/28936/2026	SHANTI PANDEY	KOUSIK ANANDA GURU	//
	WP(C)/20509/2026	VS	VS	0
		STATE OF ODISHA		//
235	D-WP(C)/28770/2026	MANAGING COMMITTEE OF GADI BRAHMA HIGH SCHOOL, JAGATSINGHPUR	SUSHREE SANGITA PASAYAT	//
	WP(C)/20510/2026	VS	VS	0
		STATE OF ODISHA		//
236	D-WP(C)/28787/2026	MANAGING COMMITTEE OF SARALA UCHA BIDYAPITHA, JAGATSINGHPUR	SUSHREE SANGITA PASAYAT	//
	WP(C)/20511/2026	VS	VS	0
		STATE OF ODISHA		//
237	D-WP(C)/28365/2026	AMAR KUMAR PATRA	ROUNAK PANDA	//
	WP(C)/20512/2026	VS	VS	0
		STATE OF ODISHA		//
238	D-WP(C)/28805/2026	MANAGING COMMITTEE OF MAA MANGALA UP SCHOOL, KEONJHAR	SUPRITI KAR	//
	WP(C)/20513/2026	VS	VS	0

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239	D-WP(C)/28371/2026 WP(C)/20514/2026	STATE OF ODISHA SHAIK MADENABIBI VS	DURGA PRASAD PANIGRAHI VS	// // 0
240	D-WP(C)/28809/2026 WP(C)/20515/2026	STATE OF ODISHA MANAGING COMMITTEE OF SAPTESWAR UP SCHOOL, KEONJHAR VS	SUPRITI KAR VS	// // 0
241	D-WP(C)/29104/2026 WP(C)/20516/2026	STATE OF ODISHA M/S. BIJAYA KUMAR KISHANLAL, BALANGIR VS	CHITTA RANAJAN DAS VS	// // 0
242	D-WP(C)/28382/2026 WP(C)/20517/2026	PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR JIBAN BALLAV MOHANTY VS	PRASANNA KUMAR ROUTRAY VS	// // 0
243	D-WP(C)/28396/2026 WP(C)/20518/2026	STATE OF ODISHA M/S.ANANYA ACADEMY OF MEDICAL STUDIES, (UNDER NIGAM FOUNDATION TRUST), CUTTACK VS	STATE OF ODISHA VS	// // 0
244	D-WP(C)/28148/2026 WP(C)/20519/2026	STATE OF ODISHA PUSPALATA JANI VS	RASHMI KANTA ACHARYA VS	// // 0
245	D-WP(C)/28412/2026 WP(C)/20520/2026	STATE OF ODISHA CHUDAMANI PRADHAN VS	KUNAL KUMAR SWAIN VS	// // 0
246	D-WP(C)/28631/2026 WP(C)/20521/2026	STATE OF ODISHA M/S RANJAN RAY VS	KSHIROD KUMAR SAHOO VS	// // 0
247	D-WP(C)/28837/2026 WP(C)/20522/2026	THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX BASANTA KUMAR BARAL VS	RANJIT SAMAL VS	// // 0
248	D-WP(C)/20269/2026 WP(C)/20523/2026	STATE OF ODISHA SWAGATIKA KANAHAAR VS	IN PERSON VS	// // 0
249	D-WP(C)/28875/2026 WP(C)/20524/2026	REGISTRAR OF ORISSA HIGH COURT, CUTTACK SRINIBAS PRADHAN VS	MANOJA KUMAR KHUNTIA VS	// // 0
		UNION OF INDIA		//

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250	D-WP(C)/28461/2026 WP(C)/20525/2026	PRASANNA KUMAR DAS VS STATE OF ODISHA	PRABHAKAR SABAT VS	// 0 //
251	D-WP(C)/25647/2026 WP(C)/20526/2026	MAHADEBA SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
252	D-WP(C)/28182/2026 WP(C)/20527/2026	M/S INFRA ENGINEERS PVT.LTD, CUTTACK VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	// 0 //
253	D-WP(C)/29197/2026 WP(C)/20528/2026	AINTHA MUDULI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
254	D-WP(C)/27624/2026 WP(C)/20529/2026	SALIKRAM MAJHI VS STATE OF ORISSA	KSHIROD KUMAR ROUT VS	// 0 //
255	D-WP(C)/28133/2026 WP(C)/20530/2026	BANAMALI BEHERA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
256	D-WP(C)/28064/2026 WP(C)/20531/2026	PRADIP PRADHAN VS ODISHA INFORMATION COMMISSION, BBSR	AKHAND VS	// 0 //
257	D-WP(C)/29216/2026 WP(C)/20532/2026	MADHUMITA PANDA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
258	D-WP(C)/28170/2026 WP(C)/20533/2026	KHYAMANIDHI DHARUA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
259	D-WP(C)/28152/2026 WP(C)/20534/2026	BIDYADHAR ROUT VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
260	D-WP(C)/29380/2026 WP(C)/20535/2026	SWAPNA KHUNTIA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
261	D-WP(C)/28497/2026	DAITARI CHARAN SAHOO	PRASANTA KUMAR MISHRA	//

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	WP(C)/20536/2026	VS STATE OF ODISHA	VS	() //
262	D-WP(C)/29020/2026 WP(C)/20537/2026	SISIR KUMAR BEHERA VS THE EXECUTIVE ENGINEER (ELECT.) -CUM- ASSESSING OFFICER, TPCODL, KHANDAGIRI, KHURDA	FALGUNI RAJGURU MOHAPATRA VS	// ()
263	D-WP(C)/15911/2026 WP(C)/20538/2026	MINAKHI DASH VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// ()
264	D-WP(C)/29388/2026 WP(C)/20539/2026	BHARATI DEVI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// ()
265	D-WP(C)/29496/2026 WP(C)/20540/2026	CHIEF ENGINEER (BUILDING), WORKS DEPARTMENT, BHUBANESWAR VS ER. MANORANJAN KAR	DEBENDRA KUMAR SAHOO, A.G.A VS	// ()
266	D-WP(C)/29653/2026 WP(C)/20541/2026	KRUSHNA CHANDRA SWAIN VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// ()
267	D-WP(C)/21455/2026 WP(C)/20542/2026	PRADIPTA KUMAR BEHERA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// ()
268	D-ABLAPL/16029/2026 ABLAPL/7733/2026	AJAY RAY VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	DHUSURI /184 /2026 ()
269	D-ABLAPL/16708/2026 ABLAPL/7734/2026	KALANDI BARIK VS STATE OF ODISHA	DEEPTIRANJAN JENA VS	NANDIPADA /139 /2026 ()
270	D-ABLAPL/19130/2026 ABLAPL/7735/2026	AJU @ AJAYA JANI VS STATE OF ODISHA	AMIT KUMAR SAHU VS	KAKIRIGUMMA /26 /2026 ()
271	D-ABLAPL/17897/2026 ABLAPL/7736/2026	PRADIPA HARIJAN VS STATE OF ODISHA	SANGRAMJIT PANDA VS	LANJIGARH /41 /2026 ()
272	D-ABLAPL/19263/2026 ABLAPL/7737/2026	JOHN @ JAN ROUT VS	ARUN KUMAR DAS 1 VS	GONDIA /290 /2026 ()

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273	D-ABLAPL/18032/2026 ABLAPL/7738/2026	STATE OF ODISHA DIBYAJYOTI MISHRA VS	ASHIS KUMAR MISHRA VS	// / /0 ()
274	D-ABLAPL/19266/2026 ABLAPL/7739/2026	STATE OF ODISHA SONU SUNDARAY @ DAMBARUDHAR SUNDARAY VS	SUSHANTA KUMAR DAS VS	// INFOVALLY UPD BHUBANESWAR /193 ()
275	D-ABLAPL/18406/2026 ABLAPL/7740/2026	STATE OF ODISHA JABARANI DALAI VS	MANORANJAN MISHRA VS	// CHANDABALI /212 /2026 ()
276	D-ABLAPL/18470/2026 ABLAPL/7741/2026	STATE OF ODISHA GAYADHAR MALIK VS	DALIRANI BEHURAY VS	// BRAMHA BARADA /127 /2026 ()
277	D-ABLAPL/18557/2026 ABLAPL/7742/2026	STATE OF ODISHA DHARMENDRA NATH NAIK @ DHARMENDRA NAIK VS	ANJAN KUMAR BISWAL VS	// BALASORE VIGILANCE /68 /2017 ()
278	D-ABLAPL/18597/2026 ABLAPL/7743/2026	STATE OF ODISHA(VIG.) DIPU PARIDA @ DEEPAK PARIDA VS	NRUSINGHA CHARAN MOHARANA VS	// NIALI /317 /2026 ()
279	D-ABLAPL/18749/2026 ABLAPL/7744/2026	STATE OF ODISHA AGNESH KHEDIA VS	ALOK KUMAR PANDA VS	// BOLANI /89 /2026 ()
280	D-ABLAPL/19269/2026 ABLAPL/7745/2026	STATE OF ODISHA DHARANI DHAR SAHU VS	BYOMAKESH TRIPATHY VS	// / /0 ()
281	D-ABLAPL/18765/2026 ABLAPL/7746/2026	STATE OF ODISHA SMRUTIRANJAN SAHOO VS	KABIRAJ PRADHAN VS	// RAJKANIKI /284 /2026 ()
282	D-ABLAPL/19270/2026 ABLAPL/7747/2026	STATE OF ODISHA SANKAR BEHERA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
283	D-ABLAPL/18823/2026 ABLAPL/7748/2026	STATE OF ODISHA GOURAV PITHADIA VS	PARTHA SARATHI DAS VS	// KEONJHAR TOWN /572 /2026 ()
		STATE OF ODISHA		//

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284	D-ABLAPL/18857/2026 ABLAPL/7749/2026	BISWAJIT MOHANTY VS STATE OF ODISHA	BIBHUNANDAN NAYAK VS	DHARMASALA /248 /2026 () //
285	D-ABLAPL/18865/2026 ABLAPL/7750/2026	PAPU SAHU VS STATE OF ODISHA	SUNIL KUMAR PALAI VS	RAMBHA (KHALLIKOTE) /337 /2026 () //
286	D-ABLAPL/18878/2026 ABLAPL/7751/2026	DILLIP KUMAR ROUT @ DILU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BARKOTE /113 /2026 () //
287	D-ABLAPL/19271/2026 ABLAPL/7752/2026	SANJEEB SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
288	D-ABLAPL/19278/2026 ABLAPL/7753/2026	KANI BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /448 /2023 () //
289	D-ABLAPL/18881/2026 ABLAPL/7754/2026	BIBHURANJAN PATRA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	BONAI /231 /2025 () //
290	D-ABLAPL/19280/2026 ABLAPL/7755/2026	BINODINI SETHY VS STATE OF ODISHA(VIG.)	DEBENDRA KUMAR BEHERA VS	JEYPORE VIGILANCE /11 /2026 () //
291	D-ABLAPL/18903/2026 ABLAPL/7756/2026	BULU JENA VS STATE OF ODISHA	RAMESH MAHARANA VS	BALIKUDA /452 /2025 () //
292	D-ABLAPL/18934/2026 ABLAPL/7757/2026	RAJESH KUMAR MAHUNTA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	INFOCITY PS /149 /2026 () //
293	D-ABLAPL/19285/2026 ABLAPL/7758/2026	SUPTA KUMAR MOHANTY VS STATE OF ODISHA(VIG.)	DEBENDRA KUMAR BEHERA VS	JEYPORE VIGILANCE /11 /2026 () //
294	D-ABLAPL/19292/2026 ABLAPL/7759/2026	SURYAKANTA MAHAPATRA @ SURYAKANTA MOHAPATRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /355 /2025 () //
295	D-ABLAPL/18950/2026	ABHAYA KUMAR PANIGRAHI	CHEERA RANJAN SATAPATHY	EOW,BHUBANESWAR /8 /2026

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	ABLAPL/7760/2026	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/19011/2026 ABLAPL/7761/2026	KARTIK NAIK @ PADIA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	/ /0 J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000060/2025
297	D-ABLAPL/19085/2026 ABLAPL/7762/2026	ASAF ALI KHAN VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	TALCHER TOWN /680 /2026 () //
298	D-ABLAPL/19090/2026 ABLAPL/7763/2026	ASHWINI KUMAR PADHI VS STATE OF ODISHA	SUJIT KUMAR SWAIN VS	ODAGAON /88 /2026 () //
299	D-ABLAPL/19318/2026 ABLAPL/7764/2026	BHIMSEN JENA @ BULU JENA VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) 2(A)CC/0000199/2025
300	D-ABLAPL/19320/2026 ABLAPL/7765/2026	T. GANESH RAO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
301	D-ABLAPL/19553/2026 ABLAPL/7766/2026	MADAN BARIK @ MADAN MOHAN BARIK VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	NIHALPRASAD /105 /2026 () //
302	D-ABLAPL/20009/2026 ABLAPL/7767/2026	RAJESH KUMAR JENA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /316 /2026 () //
303	D-ABLAPL/19398/2026 ABLAPL/7768/2026	EATASHAMUDDIN KHAN @ ROHAN VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	BHADRAK TOWN /323 /2026 () //
304	D-ABLAPL/19559/2026 ABLAPL/7769/2026	KUNJA BIHARI PARIDA VS STATE OF ODISHA	ANIL KUMAR DALAI VS	DELANGA /155 /2026 () //
305	D-ABLAPL/19572/2026 ABLAPL/7770/2026	ALEKHA SAHU @ ALEKHA CHANDRA SAHU VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BAGDIA /77 /2025 () //
306	D-ABLAPL/19488/2026 ABLAPL/7771/2026	AOU @ MAHENDRA SENAPATI VS	LALITENDU MISHRA VS	CDA-II /128 /2026 ()

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307	D-ABLAPL/19616/2026 ABLAPL/7772/2026	STATE OF ODISHA ASHISH MOHAPATRA VS	DEEPAK KUMAR MOHAPATRA VS	// BALLIGUDA /159 /2026 ()
308	D-ABLAPL/19613/2026 ABLAPL/7773/2026	STATE OF ODISHA MAHESWAR DAS VS	PRASANT KUMAR BARIK VS	// BHADRAK RURAL /90 /2018 ()
309	D-ABLAPL/19621/2026 ABLAPL/7774/2026	STATE OF ODISHA KALUCHARAN PAIKARAY VS	MANAS KUMAR CHAND VS	// BAGHAMARI /202 /2026 ()
310	D-ABLAPL/19655/2026 ABLAPL/7775/2026	STATE OF ODISHA SAMIT @ SAMID KHAN VS	CHHABI BEHERA VS	// KHANDAGIRI P.S. /621 /2026 ()
311	D-ABLAPL/19569/2026 ABLAPL/7776/2026	STATE OF ODISHA BRAHMACHARI PATI VS	RAMDAS ACHARY VS	// SATYABADI /134 /2026 ()
312	D-ABLAPL/19336/2026 ABLAPL/7777/2026	STATE OF ODISHA SHISHIR DAS VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	// ERASAMA /187 /2026 () //